

NOTICE

IT IS HEREBY NOTIFIED for the information of the advocates, litigants and parties appearing in person that on **20th February 2024 (Tuesday)** and **21st February 2024(Wednesday)** :

I

The **Hon'ble Shri Justice Valmiki Sa Menezes** will not be available for judicial work.

II

The **Hon'ble Shri Justice Bharat P. Deshpande** sitting singly will not be available for judicial work.

III

The re-constituted Regular Division Bench comprising of the **Hon'ble Shri Justice M. S. Sonak** and the **Hon'ble Shri Justice Bharat P. Deshpande** will take up the extant judicial assignment pertaining to Regular Division Bench as per the board notified.

IV

Soon after the Regular Division Bench work is over, the urgent mentioning, if any, pertaining to the Single Bench-II is allowed before the **Hon'ble Shri Justice Bharat P. Deshpande**.

High Court of Bombay at Goa,
Porvorim, Goa

Date :16.02.2024

Sd/-
(Ram S. Prabhu Dessai)
Registrar (Judicial)